- (4) 515 head of exotic cattle (mainly bulls) comprising Jersey, Holstein Freisien and Brown Swiss breeds have been imported so far with the help and cooperation of Institutions like the 'Heifer Projects and 'Society For Those Who Have Less'. More such cattle are proposed to be imported in future.
- (5) Establishment of two Central Cattle Breeding Farms with Exotic breeds comprising 300 cows and 20 bulls each, is proposed during the Fourth Plan. The progeny tested bulls produced at these farms will be distributed to the State Farms/Intensive Cattle Development Projects other areas where cross-breeding programmes are proposed to be taken up.

In pursuance of the recommendations made by the Working group of Experts and Panel of Scientists in Animal Husbandry set up by the Department of Agriculture, Government of India, large areas are proposed to be covered by cross-breeding programme. All the intensive cattle development projects set up in the States except those located in the home tracts of indegenous breeds are also proposed to be covered by cross-breeding.

The cross-breeding programme in the country is still in its infancy and it is too early to indicate precisely the increase in the milk production by the end of the Fourth Plan.

ELECTION FOR PRESIDENTSHIP AND VICE-PRESIDENTSHIP

3040. SHRI RAM KISHAN GUPTA: Will the Minister of LAW be pleased to refer to the reply given to Question No. 905 on the 4th July, 1967 and state:

- (a) whether Government have examined the question of depositing security by the candidates for the Presidential and Vice-Presidential elections; and
 - (b) if so, the result thereof?

THE MINISTER OF AW (SHRI GOVINDA MENON): (a) and (b) The matter is still under consideration and the Government are also awaiting the recommendation, if any, that may be made by the Election Commission in this behalf in their Report (which is expected soon) on the Fourth General Elections.

द्रम एकत करना

3041. श्री शिव कुमार सास्त्री: डा० सूर्य प्रकाश पुरी:

न्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि सरकार ने दूष की प्राप्ति के लिये दिल्ली के झास-पास के क्षेत्रों को रक्षित घोषित करने की एक योजना तैयार की है;
- (स) यदि हां, तो उसकी रूपरेखा क्या है ;
- (ग) क्या सरकार ने इस बारे में सम्बन्धित राज्यों से भी विचार विमर्श किया है; श्रीर
- (घ) यदि हां, तो इन राज्यों की इस सम्बन्घ में क्या प्रतिक्रिया है।

खाल, कृषि सामुदायिक विकास तया सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिग्वे): (क) दूघ की प्राप्ति के लिए दूघ ठण्डा करने वाले केन्द्रों के मास-पास के उपयुक्त क्षेत्रों को रक्षित करने के सम्बन्ध में दिल्ली दुग्ध योजना के प्रस्ताव पर विचार किया जा रहा है।

- (स) प्रस्ताव की रूप-रेखा सभी पूर्णतया तैयार नहीं हुई है।
- (ग) उत्तर प्रदेश श्रीर हरियाणा की राज्य सरकारों श्रीर दिल्ली प्रशासन से सलाह ली गई है।
- (घ) इस मामले पर भारत सरकार, राज्य सरकारें भौर संघीय क्षेत्र प्रशासन भ्रभी विचार कर रहे हैं।

पूर्तिया स्थित बहादुरगंज सब पोस्ट भाषिस के लिये मारत

3042. श्री लवण लाल कपूर: क्या संचार मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या पूर्निया जिले में बहादुरगंज सब पोस्ट भ्राफिस के लिये एक नई इमारतः बनानें का विचार था क्योंकि वर्तमान इमारत गिरने की हालत में हैं; श्रौर

 (स) यदि हां, तो कब श्रौर यदि नहीं, तो उसके क्या कारण हैं?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल): (क) जी हां।

(स्त) यह मामला हाय में ले लिया गया है नक्तो तैयार करने के लिए स्थान की धनुसूची आर्किटेक्ट को भेज दी गई है।

बिहार में किशनगंज के डाक व तार कर्म-चारियों के लिये क्वाटर

3043. श्री लक्षण लाल कपूर: क्या संचार मंत्री यह बतानें की कृपा करेंगे कि:

- (क) क्या बिहार के पूर्निया जिले में किशनगंज स्थित डाक व तारघर की इमारत तथा कर्मचारियों के रिहायशी मकान बहुत पुराने हैं भ्रौर वे रहने के काबिल नहीं हैं;
- (स) क्या यह सच है कि सरकार ने इस डाक व तारघर के लिये एक नई इमारत तथा कर्मचारियों के लिये नये मकान बनाने के सम्बन्ध में एक योजना बनाई है; और
- (ग) यदि हां, तो इन नई इमारतों के बनानें में विलम्ब के क्या कारण हैं।

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (भी इ० कु० गुजराल): (क) ये इमारतें पूरानी हैं लेकिन रहने के काबिल हैं।

- (स्व) जी हां,
- (ग) डाक-तार कार्यालय, टेलीफोन एक्सचेंज तथा स्टाफ क्वार्टर बनाने के लिए नक्को तैयार किए गए हैं। इस काम को यथासंभव शीघ्र पूरा करने के प्रयत्न किये जार्येंगे।

Executive Engineers' Construction Office at Gauhati

3044. SHRI DHIRESWAR KALITA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that for whole of of Assam Circle of the P&T Department, there does not exist any Executive Engineers, Construction Office (Civil);
- (b) if so, whether Government propose to establish such an office at Gauhati; and
- (c) the reasons for shifting from Gauhati to Calcutta the only Executive Engineer's Construction Office (Civil)?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUIRAL): (a) Yes. There is no Executive Engineer (Civil) exclusively for construction works in Assam. Building construction works in this State are being looked after by the Executive Engineer, stationed at Calcutta.

- (b) A Division will be opened in Assam as soon as there is sufficient workload for the same. A Civil Sub-Division with headquarter at Gauhati is already functioning.
- (c) The Gauhati Division was shifted to Calcutta because of very heavy workload in Calcutta. As stated above, a Civil Division exclusively for works in Assam Circle will be established at Gauhati or Shillong as soon as the workload in Assam Circle is sufficiently heavy.

DISPLACED PERSONS FROM PAKISTAN

3045. SHRI NITIRAJ SINGH CHAU-DHARY: Will the Minister of LABOUR AND REHABILITATION be pleased to to state:-

- (a) whether displaced persons from Pakisstan occupied areas of Mirpur, Poonch and Muzaffarabad presently encamped in Bikaner, Ganganagar and Bhopal have not yet been rehabilitated; and
- (b) if so, the steps taken to rehabilitate them?